

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO: 1259**  
TO BE ANSWERED ON: 06.12.2021

**Rehabilitation/Regularisation of Villages**

1259. SHRI RAJIV PRATAP RUDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the total area of land reserved for forests in the country, State/UT-wise including Bihar, location-wise;
- (b) the total number of people illegally residing on the forest land, location-wise;
- (c) whether the Government has formulated any scheme for the rehabilitation/ regularisation of these villages and if so, the details thereof; and
- (d) the details of the funds allocated and utilised for the said purpose during the last four years, State/UT-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI ASHWINI KUMAR CHOUBEY)**

- (a) The land is notified as Reserve Forests by the concerned State Government under the provision of Indian Forest Act, 1927. The information on Recorded Forest Area including Reserve Forests, as received from States and Union Territories are compiled and presented in India State of Forest Report (ISFR) 2019, which is given at **Annexure-I**. The forest land in the State of Bihar is located in the districts of Jamui, Banka, Munger, Nawada, Nalanda, Gaya, Aurangabad, Rohtas, Kaimur, West Champaran, Purnia and Araria.
- (b) The information regarding number of people illegally residing on the forest land is not available with the Ministry. However, the State and Union Territory wise details on forest area under encroachment are given at **Annexure-II**.
- (c) The Ministry has no such scheme for rehabilitation/regularisation of people illegally residing on the forest land.
- (d) Question does not arise.

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**Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 1259  
due for answer on 06.12.2021 regarding 'Rehabilitation/Regularisation of Villages'  
Recorded Forest Area of the country (State/UT-wise) as per ISFR 2019**

(area in sq km)			
Sl. No	State Name	Geographical Area	Recorded forest area as per the State's record
1	Andhra Pradesh	162,968	37,258
2	Arunachal Pradesh	83,743	51,407
3	Assam	78,438	26,832
4	<b>Bihar</b>	<b>94,163</b>	<b>6,877</b>
5	Chhattisgarh	135,192	59,772
6	Delhi	1,483	102
7	Goa	3,702	1,225
8	Gujarat	196,244	21,647
9	Haryana	44,212	1,559
10	Himachal Pradesh	55,673	37,033
11	Jammu & Kashmir	222,236	20,230
12	Jharkhand	79,716	23,605
13	Karnataka	191,791	38,284
14	Kerala	38,852	11,309
15	Madhya Pradesh	308,252	94,689
16	Maharashtra	307,713	61,579
17	Manipur	22,327	17,418
18	Meghalaya	22,429	9,496
19	Mizoram	21,081	5,641
20	Nagaland	16,579	8,623
21	Odisha	155,707	61,204
22	Punjab	50,362	3,084
23	Rajasthan	342,239	32,737
24	Sikkim	7,096	5,841
25	Tamil Nadu	130,060	22,877
26	Telangana	112,077	26,904
27	Tripura	10,486	6,294
28	Uttar Pradesh	240,928	16,582
29	Uttarakhand	53,483	38,000
30	West Bengal	88,752	11,879
31	A&N Islands	8,249	7,171
32	Chandigarh	114	35
33	Dadra & Nagar Haveli	491	204
34	Daman & Diu	111	8
35	Lakshadweep	30	0
36	Puducherry	490	13
<b>Grand Total</b>		<b>3,287,469</b>	<b>767,419</b>

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 1259 due for answer on 06.12.2021 regarding 'Rehabilitation/Regularisation of Villages'

State/Union Territory wise details on forest area under encroachment

S. No.	Name of States/UTs	Area under encroachment (in ha)
1	Andhra Pradesh	34,358.33
<b>2</b>	<b>Bihar</b>	<b>132.21</b>
3	Chhattisgarh	7,645.84
4	Gujarat	292.83
5	Goa	Nil
6	Haryana	1,027.30
7	Himachal Pradesh	6,252.00
8	Jharkhand	26,496.00
9	Jammu & Kashmir	10,279.28
10	Karnataka	83,092.06
11	Kerala	5,024.53
12	Madhya Pradesh	54,1731.28
13	Maharashtra	61,270.35
14	Odisha	33,154.19
15	Punjab	6,700.60
16	Rajasthan	10,839.76
17	Tamil Nadu	15,593.64
18	Telangana	3,056.00
19	Uttar Pradesh	12,397.55
20	Uttarakhand	10,649.11
21	West Bengal	10,214.80
22	Arunachal Pradesh	53,450.43
23	Assam	36,3142.20
24	Manipur	2,213.82
25	Meghalaya	9,747.19
26	Mizoram	10,852.80
27	Nagaland	2,638.11
28	Sikkim	2,817.21
29	Tripura	6.77
30	A & N Islands	3,887.72
31	Chandigarh	14.00
32	D&N Haveli	0.08
33	Daman & Diu	87.83
34	Lakshadweep	Nil
35	Delhi	384.38
36	Puducherry	Nil

